

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1947
ANSWERED ON:22.11.2010
CHILD LABOUR PROJECTS
Bhujbal Shri Sameer ;Maharaj Shri Satpal

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the national child labour projects under the Child Labour (P&R) Act, 1986 for various States including Maharashtra in the last three years;
- (b) the facilities and support being provided to child labourers under the scheme;
- (c) whether the Government has proposed some more districts in Maharashtra to be covered under this project;
- (d) if so, the details thereof; and
- (e) the Government's reaction thereto?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): The Scheme of National Child Labour Project (NCLP), at present, is being implemented in 266 districts of 20 States of the Country which include Maharashtra State. List of the districts is Annexed.
- (b): Under the scheme of National Child Labour Project (NCLP), children withdrawn from hazardous work are admitted into Special Schools, where these children provided with accelerated bridging education, vocational training, nutrition, stipend and health care facilities etc., before they are mainstreamed into regular education system.
- (c) No, Madam.
- (d)to(e): do not arise.